

NOTICE

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Applicants are requested to make payment of deficit charges or remove office objections, as the case may be, on or before last date 15-Mar-2021, to make the Certified Copies ready and if the initial deposited amount in the rejected applications on the ground of non removal of objections or for want of payment of deficit charges, is not taken back on or before 12-Apr-2021, the said amount will be credited to Government and their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

| Sr. No. | Application No. (U/O-YEAR NUMBER) | Name of Applicant | Proceeding No. (C.R.No/Dept.) | Objection/Deficit Charges, if any(Rs.) |
|---------|-----------------------------------|--|-------------------------------|--|
| 1 | U-201903353 | Beena Rajesh Kadchha (Third Party Application) | 589-1959 (Record Dept.) | Obj. |
| 2 | U-202002002 | Vijay M. Vaghela Adv. for Plaintiff | 8196-1984 (20) | 200 |
| 3 | U-202002346 | Sandeep N. Karu Adv. for Def. | 8814-1998 (20) | Obj. |
| 4 | U-202002691 | Bharat Maknaram Modi (Def. in person) | 550-2018 (20) | Obj. |
| 5 | U-202002739 | Kaushik B. Thakkar | 7691-1996 (20) | 1300 |
| 6 | U-202002788 | Adv. Vikas P. Kumawat for Defendant | 931-2015 (6) | |
| 7 | O-201900423 | Adv. S.G. Lakhani for Plaintiff | 554-2018 (20) | Obj. |
| 8 | O-201903347 | Randhirsingh H Raghuvanshi | 3753-1986 (Record Dept.) | Obj. |
| 9 | O-201903965 | Adv Vijay Hiremath for Defendant | 2182-2011 (13) | 55 |
| 10 | O-202000160 | Renaissance Paints Pvt. Ltd. (Plaintiff) | 1360-2018 (6) | 500 |
| 11 | O-202000161 | Renaissance Paints Pvt. Ltd. (Plaintiff) | 1359-2018 (6) | 500 |
| 12 | O-202000401 | Umang N. Shah (Third Party Application) | 6034-1996 (Record Dept.) | 500 |
| 13 | O-202001295 | Emgee Green Co Operative Society Ltd | 4418-2011 (6) | 120 |